LOK SABHA

BULLETIN-PART II

(General Information relating to Parliamentary and other matters)

Nos. 7878-7907] [Monday, January 29, 2024/ Magha 09, 1945 (Saka)

No. 7878 Table Office

President's Address

<u>Date of Address</u> – The President will address both Houses of Parliament assembled together on Wednesday, the 31st January, 2024 at 11 A.M. in the Lok Sabha Chamber, Parliament House of India (New Building of Parliament).

- 2. <u>Road Traffic</u> -- Members are requested to arrive at the Parliament House of India by 10.30 A.M. in order to obviate any inconvenience to which members may otherwise be put on account of the regulation of the road traffic near the approaches to the Parliament House of India.
- 3. <u>Arrival and Departure of President</u> (a) The President will arrive at the Parliament House of India at 10.55 A.M. and will come in procession alongwith the Chairman of Rajya Sabha, Prime Minister, Speaker of Lok Sabha and the Minister of Parliamentary Affairs to the Lok Sabha Chamber of the Parliament House of India at 11 A.M. sharp.
- (b) Seating arrangements for members have been made in the Lok Sabha Chamber, Parliament House of India (New Building of Parliament).
- (c) Members are requested to take their seats by 10.55 A.M. <u>i.e</u>. five minutes before the President arrives in the Lok Sabha Chamber. In case any member faces any difficulty regarding one's seat, the member may contact the Officers on duty in the Lok Sabha Chamber.
 - (d) Members are also requested not to leave while the President is addressing.
- (e) After the address, the President will leave in procession. Members are requested to remain in their respective places, until the departure of the President from the Parliament House of India.
- 4. <u>Amendments to the Motion of Thanks on President's Address</u> Notices of amendments to the Motion of Thanks can be given after a copy of the President's Address has been laid on the Table of the House on the 31st January, 2024. Members who wish to see the form of amendments to the Motion of Thanks may please consult the Lok Sabha Debates containing the amendments that were moved and discussed in the previous years. A few copies of the relevant Debates have been kept in Parliamentary Notice Office for ready reference.
